

1	2	3	4	5	6	7
10.	Jammu & Kashmir	1012	305	503	1820	250
11.	Karnataka	38601	30516	28000	97117	25000
12.	Kerala	12517	11029	10348	33894	9000
13.	Madhya Pradesh	41855	44882	52699	139436	40000
14.	Maharashtra	92395	62429	50758	205582	61000
15.	Manipur	0				
16.	Meghalaya	0				
17.	Mizoram	0				
18.	Nagaland	0				
19.	Orissa	2260	928	1524	4712	2500
20.	Punjab	11004	7552	6521	25077	5000
21.	Rajasthan	17616	20779	16000	54395	16000
22.	Sikkim	0				
23.	Tamil Nadu	40649	37113	40000	117762	30000
24.	Tripura	26			26	
25.	Uttar Pradesh	20963	15846	9909	46718	15000
26.	West Bengal	1007	337	33	1377	1500
Total		335446	300792	241819	878057	251500

### Allocation of Funds For TLC

[Translation]

3763. SHRI JAYSINHJI CHAUHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the funds made available for the Total Literacy Campaign in the country during 1996-97 and 1997-98, State-wise and year-wise;

(b) the details regarding utilisation of the said funds and the major achievements made in connection with literacy-schemes, State-wise;

(c) whether there is any proposal for providing assistance to Gujarat to help it in achieving total literacy during the current financial year; and

(d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) The Total Literacy Campaign (TLC) has been adopted as the principal strategy of the National Literacy Mission for eradication of illiteracy. Grants are released project-wise to Zilla Saksharata Samitis (ZSS) usually headed by District Collector. The

duration of the campaigns varies from one year to over 2 year depending on the geo-physical conditions of the district, literacy rate, size of the target group and other local circumstances.

The Post Literacy Campaigns (PLC) are taken up where TLCs have been completed to consolidate the gains of literacy acquired and to develop abilities for self-learning and skill upgradation. The details of grants released for TLCs and PLCs during 1996-97 and 1997-98, state-wise is given in attached Statement-I.

Since the grants are released project-wise, the annual utilisation of grants are not compiled and unutilised funds are carried over to the next financial year till the project is completed. The targets and achievements under National Literacy Mission are not fixed on annual-basis.

The major achievements under various literacy schemes state-wise are given in attached Statement II & III.

(c) and (d) The total literacy campaigns have since been completed in all the 19 districts of Gujarat, and all these districts have entered Post Literacy phase. Further central grant would be considered when proposals are received.

**Statement-I***Total/Post Literacy Campaign**Statement of Grants released during 1996-97, 1997-98*

Sl. No.	State/Union Territory	1996-97	1997-98
1.	Andhra Pradesh	1,28,41,130	1,55,00,000
2.	Assam	1,06,55,000	33,00,000
3.	Bihar	7,43,45,000	3,06,15,000
4.	Chandigarh	11,50,000	20,00,000
5.	Gujarat	3,59,91,000	34,40,000
6.	Haryana	35,44,000	62,50,000
7.	Himachal Pradesh	35,79,000	20,56,000
8.	Jammu & Kashmir	30,00,000	—
9.	Karnataka	1,91,49,000	2,25,12,000
10.	Madhya Pradesh	3,43,84,000	1,90,63,000
11.	Maharashtra	2,77,54,000	1,79,00,000
12.	Manipur	—	10,00,000
13.	Meghalaya	1,01,00,000	—
14.	Orissa	1,93,42,000	1,40,00,000
15.	Punjab	1,35,00,000	68,75,000
16.	Rajasthan	11,15,86,500	6,23,01,000
17.	Tamil Nadu	1,01,22,000	75,00,000
18.	Tripura	—	27,00,000
19.	Uttar Pradesh	6,28,38,000	2,27,80,000
20.	West Bengal	1,75,25,000	1,15,00,000

**Statement-II***State-wise statement showing number of districts covered under total/post literacy campaigns (TLC/PLC) and Continuing Education*

State/UT	Total No. of Districts	Districts under different phases			
		TLC	PLC	CE	Total
1	2	3	4	5	6
Andhra Pradesh	23	1	6	16	23
Arunachal Pradesh	13	-	-	-	-

1	2	3	4	5	6
Assam	23	15	6	-	21
Bihar	55	28	11	-	30
Goa	2	2	-	-	2
Gujarat	19	-	19	-	19
Haryana	17	12	4	-	16
Himachal Pradesh	12	-	11	1	12
Jammu & Kashmir	14	5	-	-	5
Karnataka	20	2	18	-	20
Kerala	14	-	-	14	14
Madhya Pradesh	45	26	18	1	45
Maharashtra	30	15	10	5	30
Manipur	8	1	-	-	1
Meghalaya	7	6	-	-	6
Mizoram	3	-	-	3	3
Nagaland	7	-	-	-	-
Orissa	30	13	12	-	25
Punjab	17	11	2	1	14
Rajasthan	31	13	17	1	31
Sikkim	4	-	-	-	-
Tamil Nadu	29	3	12	9	24
Tripura	4	-	4	-	4
Uttar Pradesh	68	57	10	1	68
West Bengal	18	3	11	3	17
A & N Islands	2	-	-	-	-
Chandigarh	1	-	1	-	1
Dadra & Nagar Haveli	1	1	-	-	1
Daman & Diu	2	-	1	-	1
Delhi	1	1	-	-	1
Lakshadweep	1	-	-	-	-
Pondicherry	4	-	-	4	4
<b>Total</b>	<b>525</b>	<b>215</b>	<b>173</b>	<b>59</b>	<b>447</b>

**Statement-III**

*Number of persons made literate since the launching of National Literacy Mission*

S.No.	State/UT	Persons made literate
1.	Andhra Pradesh	81,14,950
2.	Arunachal Pradesh	59,612
3.	Assam	10,76,090
4.	Bihar	50,96,209
5.	Goa	71,237
6.	Gujarat	60,92,278
7.	Harayana	3,27,272
8.	Himachal Pradesh	5,39,426
9.	Jammu & Kashmir	1,63,892
10.	Karnataka	40,08,810
11.	Kerala	15,60,152
12.	Madhya Pradesh	53,82,572
13.	Maharashtra	54,26,098
14.	Manipur	67,371
15.	Meghalaya	84,420
16.	Mizoram	61,919
17.	Nagaland	63,123
18.	Orissa	22,68,114
19.	Punjab	5,53,922
20.	Rajasthan	36,85,458
21.	Sikkim	13,604
22.	Tamil Nadu	64,62,081
23.	Tripura	3,81,351
24.	Uttar Pradesh	75,58,629
25.	West Bengal	89,02,352
26.	A&N Islands	14,492
27.	Chandigarh	41,404
28.	Dadra & Nagar Haveli	7,662
29.	Daman & Diu	3,451
30.	Delhi	3,81,286
31.	Lakshadweep	986
32.	Pondicherry	99,965
	<b>Total</b>	<b>6,85,70,188</b>

**Suratgarh TPS Stage-II Project**

[English]

3764. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of POWER be pleased to state:

(a) whether Suratgarh TPS Stage-II project of Rajasthan is under consideration of the Government for approval; and

(b) if so, the present status of the proposal?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) and (b) Yes, Sir. The Rajasthan State Electricity Board (RSEB) has submitted a proposal to Central Electricity Authority (CEA) for setting up of Suratgarh TPS Stage-II project in the State Sector. RSEB has been advised by CEA on 5.5.1998 & tie-up the essential inputs like coal linkages etc. before they could consider granting Techno-Economic clearance to the project.

**Non Banking Financial Companies**

3765. SHRI P.R. KYNDIAH: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Government are aware many Non-banking financial companies (NBFCs) have vanished overnight after mobilising deposits from public;

(b) if so, the details thereof;

(c) the steps Company Law Board has taken to protect the interests of the depositors;

(d) whether several Agro Plantation companies are accepting deposits on non-existent schemes; and

(e) if so, the pre-cautionary measures CLB has taken to protect the interests of depositors in the agro-plantation schemes?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI): (a) to (d) The information is being collected and will be laid on the Table of the House.

(c) and (e) The Company Law Board has been accepting applications from the aggrieved depositors under Section 45QA of the Reserve Bank of India Act, 1934 and 58A(9) of the Companies Act, 1956 and the said applications are disposed of after hearing both the complainants and the defaulting companies.

**Environment Projects in Delhi**

3766. SHRIMATI MEIRA KUMAR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of centrally assisted environmental projects started during the last three years in the National Capital Territory of Delhi;

(b) the details of the achievements made and the amount of assistance provided thereunder, project-wise; and